

(c) the names of the countries from which edible oil is proposed to be imported in 1985-86; and

(d) the programme of Government in this regard ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) and (b). The quantum of edible oil to be imported is decided by the Government from time to time taking into consideration the several factors like the availability of indigenous oils, likely demand of the edible oils and availability of the foreign exchange and other related factors. The State Trading Corporation is then asked to import that quantity.

(c) The names of the countries from which edible oils are normally shipped by sellers are as follows :

Oils	Countries
(i) Soyabean Oil (SBO)	USA, Brazil, Argentina and Europe.
(ii) Rapeseed Oil (RSO)	Canada and Europe
(iii) Sunflower Seed Oil (SBSO)	USA and Argentina
(iv) Neutralised Palm Oil (NPO)	Malaysia and Indonesia.
(v) RBD Palm Oil (RBDPO)	Malaysia and Indonesia.
(vi) RBD Palmolein (RBDPL)	Malaysia and Indonesia.

(d) The import of edible oil will depend upon existing gap between the demand for and availability of indigenous edible oils.

Upgradation of Air Relay Station at Mysore

3857. SHRI SRIKANTA DATTA-NARASIMHARAJA WADIYAR : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the action taken to upgrade the A.I.R. relay station at Mysore which played significant role in setting up Akashvani in the country;

(b) if so, the time likely to be taken; and

(c) if not, reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) and (b). In the approved 6th plan no scheme to upgrade power of the existing transmitter at Mysore could be included due to constraints on resources. Moreover Mysore which has a 1 KW transmitter and studios is working as an independent station giving satisfactory service to Mysore city.

(c) Does not arise.

Coconut Development Board at Patna

3858. SHRIMATI MADHURI SINGH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Coconut Development Board will be set up at Patna;

(b) if so, the time by which it is likely to be set up; and

(c) its location ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) to (c). The Coconut Development Board was set up in 1981 with its headquarters at Cochin in Kerala. However, a Regional Office of the Coconut Development Board for the Eastern Region has been set up recently with its headquarters at Patna.

Use of Green Belt Area in Ashok Vihar Phase-I as an Open Air Latrine

3859. SHRI L. BALARAMAN : Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 209 on 23 July, 1984 regarding the use of green belt area in Ashok Vihar Phase-I as an open air latrine and state :

(a) whether the boundary wall with grill fencing along the railway line has been provided in order to check the nuisance as stated in reply to the above question;

(b) if not, the reasons therefor; and

(c) whether the nuisance still continues and if so, the steps taken by Government to stop it ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :(a) No, Sir.

(b) Construction of a boundary wall with grill fencing was not considered to be an adequate measure as the Jhuggi dwellers can make an opening in the compound wall or jump it to cause the nuisance. DDA propose to develop the area fully by planting trees and shrubs during the coming rainy season.

(c) The nuisance is reported to have been reduced by provision of additional chowkidars and efforts are being made by DDA to ensure complete stoppage.

Auction of DDA Flats in Wazirpur Complex

3860 PROF. M.R. HALDER : Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to USQ. No. 5590 on 4 April, 1983 regarding auction of DDA flats in Wazirpur complex and state :

(a) the date of approval of plan with or without double basement submitted by M/s. Lord Builders Pvt. Ltd. for Plot No. 18, Wazirpur Industrial Area, Delhi;

(b) whether the basement (double/basement) has already been constructed without the approval/sanction of the plan by the authorities concerned;

(c) if so, the steps taken by Government in this regard;

(d) whether the space has been booked by M/s. Raj Sudha Towers P. Ltd. whereas the land was sold to M/s. Lord Builders Pvt. Ltd; and

(e) if so, whether Lord Builders have transferred all its rights to M/s. Raj Sudha Towers Ltd. after completing all the necessary formalities ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :
(a) 5.6.1984.

(b) Yes, Sir.

(c) While requesting for sanction of the building plans, the party who had already by and large completed two basements by then, give an undertaking to the DDA that they would fill up the lower basement with earth before applying for form 'C' (a certificate, pertaining to completion of underground services within the plot, water supply line, sewerage line etc.). The party has not complied with the undertaking so far and has hence been served with a notice. They have also not yet applied for form 'C'.

(d) The alleged booking of space by M/s Raj Sudha Towers Pvt. Ltd. is not within the knowledge of DDA.

(e) Prior permission of DDA is essential for transfer of rights by the purchaser to another party. DDA has not received any request to this effect from the purchasers viz. M/s. Lord Builders Pvt. Ltd.

[Translation]

Assistance to Bihar under MNP for the Construction of Rural Roads

3861. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the amount of financial assistance given by Central Government to Bihar under the Minimum Needs Programme, during the Sixth Five Year Plan;

(b) whether Bihar Government has utilised the entire amount allocated to it by Central Government for construction of rural roads;

(c) if not, the reasons therefor;

(d) whether Bihar Government has prepared any scheme for constructing rural roads to link the villages and areas inhabited by Scheduled Castes and Scheduled Tribes with main roads; and

(e) if so, the area-wise details thereof ?